



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

REGISTRAR(JUDICIAL)-MR. RAFIQUE AHMED TAPADAR

COURT NO: 101

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-------------------------|---|---|--|
| ORDERS | | | | |
| 1 | WP(C)/893/2020 FIXED | SWARUP JYOTI BORDOLOI Versus STATE OF ASSAM AND 9 ORS | MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI | SC, HIGHER EDU MR D DEKA SC, G U |
| 2 | WP(C)/1974/2020 | LADI STEEL INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 4 ORS. | MS M HAZARIKA MS. S NEWAR MR D KHAN | SC, RAILWAY |
| 3 | WP(C)/2005/2020 | SUBIR SARKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi | GA, ASSAM SC. REVENUE |
| 4 | WP(C)/2776/2020 | GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS. | MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA | SC, SEC. EDU. |
| 5 | WP(C)/4894/2020 | BINOD PEGU AND 13 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. U J SAIKIA | GA, ASSAM MR. K K NANDI (R-5) MR. P K MUNIR MR. A J GHOSH (R-5) ASSTT.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 19/04/2021

| | | | | |
|----|----------------|------------|----|------------|
| 1) | MR. V K CHOPRA | 02-05-2021 | To | 07-05-2021 |
| 2) | MR. R P SINGH | 05-04-2021 | To | 26-04-2021 |
| 3) | MR B K SINGH | 19-04-2021 | To | 30-04-2021 |
| 4) | MR. D BANERJEE | 19-04-2021 | To | 07-05-2021 |



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|--|---------------------|
| ORDERS | | | | |
| 1 | Crl.Rev.P./450/2018 WITH LCR 1 FILE | BIRESHWAR RAVA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. C CHOWDHURY MR. D K BAGCHI | PP, ASSAM |
| | WITH I.A.(Crl.)/890/2018 in Crl.Rev.P./450/2018 | BIRESHWAR RAVA AND 3 ORS. Versus STATE OF ASSAM AND ANR. | MR. C CHOWDHURY MR. D K BAGCHI | PP, ASSAM |
| 2 | I.A.(Crl.)/885/2018 in Crl.Rev.P./434/2018 | MASADDAR ALI LASKAR Versus NAGENDRA PATHAK | MR. R PHUKAN | |
| | WITH Crl.Rev.P./434/2018 | MASADDAR ALI LASKAR Versus NAGENDRA PATHAK | MR. R PHUKAN MR. D J DAS | |
| 3 | Crl.Rev.P./47/2019 WITH LCR 3 FILES | SHOHIDUL ISLAM @ SAIDUL Versus THE STATE OF ASSAM AND ANR. | MR. S ALIM MR. A T SIKDER MR. K ISLAM | PP, ASSAM |
| | WITH I.A.(Crl.)/110/2019 in Crl.Rev.P./47/2019 | SHOHIDUL ISLAM @ SAIDUL Versus THE STATE OF ASSAM AND ANR. | MR. S ALIM MR. A T SIKDER MR. K ISLAM | PP, ASSAM |
| 4 | I.A.(Crl.)/481/2019 in Crl.Rev.P./5191/2019 | ARBIN SULTANA Versus THE STATE OF ASSAM AND ANR. | Mr M U Ahmed MR. S H ZAMAN MR. K R ISLAM | PP, ASSAM |
| | WITH Crl.Rev.P./5191/2019 (Filing Number) | ARBIN SULTANA Versus THE STATE OF ASSAM AND ANR. (F) | | |
| 5 | Crl.Rev.P./38/2020 WITH LCR 6 FILES | PREMA KANTA BURAGOHAIN Versus THE STATE OF ASSAM AND ANR. | MR. S BORTHAKUR MS. P BORAH | PP, ASSAM |

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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|---|---|
| ORDERS | | | | |
| 1 | I.A.(Civil)/516/2016 in RSA/227/2005 | ON THE DEATH OF AKONMAN CHUTIA, HIS LEGAL HEIRS SMT. NANOI CHUTIA and ORS Versus NRIPEN BORAH and ORS | MR. D C MAHANTA MR. T J MAHANTA MS. P BHATTACHARYA MR.A JALLAN | MS.B CHOUDHURY MR. R PHUKAN MR. M PHUKAN MR. R GOGOI MS.G BARUAH MR.A BANERJEE MRS R PHUKAN |
| | WITH RSA/227/2005 | AKONMAN CHUTIA and ORS Versus NRIPEN BORAH and ORS | D C MAHANTA T J MAHANTA P BHATTACHARYA MR.A JALLAN | MS.B CHOUDHURY R PHUKAN M PHUKAN R GOGOI MR.A BANERJEE MRSR PHUKAN MS.G BARUAH |
| 2 | RSA/221/2017 | MD SAFIJAN ANSARI Versus MD MIYAJAN ANSARI and 3 ORS | MR.S BANIK | MR.N HASAN(R- 1&2) MR.A HASAN R- 1and2 MR.S BORTHAKUR(R- 1&2) MS.S KAKATI(R- 1&2) |
| 3 | RSA/259/2018 | MD MASUK UDDIN CHOUDHURY Versus MD NIZAM UDDIN LASKAR AND 2 ORS | MR. N S LASKAR MS. R CHOUDHURY MS. S S ZIA | MS. S B CHOUDHURY (R1, R2) |
| 4 | RSA/240/2019 CAVT. NO.0877/2019 | SRI JOYRAM DAS Versus SRI ARUN BORAH AND 3 ORS | MR. A C SARMA MR DILIP KR BORA | MR G J SAIKIA MR. K R BOROOAH MR S DAS FOR CAVEATOR |
| 5 | RSA/248/2019 | SRI LOKO RAM DAS @ LOKESWAR DAS AND 4 ORS Versus SRI TANKESWAR DAS AND ANR | MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP | |

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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-----------------|---|---|---|
| ORDERS | | | | |
| 1 | WP(C)/842/2020 | BIPOB KISHORE ROY Versus THE STATE OF ASSAM AND 5 ORS. | MR. I A TALUKDAR MR. B HUSSAIN | GA, ASSAM |
| 2 | WP(C)/2059/2020 | PURNA BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND 18 ORS. | MR. M H LASKAR MR H HASSAN | SC, CO OP |
| 3 | WP(C)/2118/2020 | KUNAL DUTTA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR. S BORTHAKUR MR. K KALITA MR B ISLAM | SC, NORTH LAKHIMPUR MUNICIPAL BOARD GA, ASSAM |
| 4 | WP(C)/3193/2020 | TAYABUR RAHMAN LASKAR Versus THE UNION OF INDIA AND 3 ORS | MS B DEVI MR. N PHUKAN | MR. K K PARASAR ASSTT.S.G.I. SC, AGRI. DEPARTMENT |
| 5 | WP(C)/3551/2020 | AJIT DEKA Versus THE STATE OF ASSAM AND 7 ORS. | MR. A DEKA | SC, SEC. EDU. GA, ASSAM SC, N C T E SC, G U |

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